

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

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REMINDER - I

To

The Principal District & Sessions Judge,  
Anantnag/ Budgam/Bhaderwah(Doda)/  
Kathua/Poonch/Ramban /Shopian and Srinagar.

No.: 19418-27 / Sts. Dated. 17-08-2017.

Subject:- Physical verification of Pending Cases.

Sir,

In reference to this Registry's Letter No. **16174-96/Sts.**  
Dated **043-08-2017** regarding the subject cited above that the  
requisite information is still awaited from your side despite lapse of  
more than **ONE** week.

In this connection, you are once again requested to provide the  
said information to this Registry **today** positively through return  
Tele-Fax No. **0191-2539896**. So, that we may able to transmit the  
same to the concern quarter as desired.

The matter may be treated as **Most Urgent**.

Yours faithfully'

(K.K. Sharma)  
Asstt. Registrar (Sts.)

18/8/2017

No. 19418-27 / Sts. Dated: 17-08-2017

Copy to :- Incharge NIC for uploading on the High Court website.

Asstt. Registrar (Sts.)

18/8/2017